180 Written Answers to	[RAJYA SABHA]	Uns	Unstarred Questions	
1	2	3	4	
Rajasthan	4281	4385	4134	
Sikkim	87	66	164	
Tamil Nadu	3973	3980	3794	
Tripura	149	136	292	
Uttar Pradesh	9384	7986	8221	
Uttarakhand	489	484	823	
West Bengal	5258	4938	4691	
Total:	66241	63781	63265	

^{*} Outcome of patients are available after 13-15 months of registration. Hence data for 2012 is not available.

Delay in settlement of medical bills at KSCH, Delhi

3187. DR. CHANDAN MITRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of cases of delay in settlement of medical bills for more than three months of several staff nurses working in Kalawati Saran Children's Hospital (KSCH) which have come to the notice of Government during the last three years and the current year;
- (b) the reasons for not following the laid down procedure and prescribed time limit in the said cases; and
- (c) the corrective action taken or being taken by Government to check the delays in settlement of medical bills of the staff nurses of KSCH?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) The information is being collected and will be laid on the Table of the House.

Indiscriminate usage of antibiotics

3188. DR. K.P. RAMALINGAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: